

HIGH COURT OF TRIPURA
AGARTALA

No.F.14(15)(a)-HC/2023/11006

Dated, Agartala, the 25th April, 2023.

NOTIFICATION

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial Officers to participate in "**East Zone-II Regional Conference**" to be held on **06th & 07th** May, 2023 at Gauhati, Assam on the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology.

List of nominated Judicial Officers -

Sl. No.	Name	Designation
01.	Smt. S. Das	District & Sessions Judge, Khowai District, Khowai
02.	Shri P. Kumar	District & Sessions Judge, Unakoti District, Kailashahar
03.	Shri Yoginder Pal	Judge, Family Court, Sonamura, Sepahijala District
04.	Shri Subhra Nath	Judge, Family Court, Udaipur, Gomati District
05.	Shri Surya Deo Singh	Addl. District & Sessions Judge, Dhalai District, Kamalpur
06.	Shri Tapan Debbarma	Addl. District & Sessions Judge, South Tripura District, Sabroom
07.	Smt. Mou Banerjee	Deputy Registrar (Judicial), High Court of Tripura
08.	Shri Subhadeep Saha	CJM-cum-Civil Judge (Sr. Div.), Sepahijala District, Sonamura
09.	Shri Saamyajyoti Debnath	CJM-cum-Civil Judge (Sr. Div.), North Tripura District, Dharmanagar

10.	Smt. Anindita Deb Roy	Civil Judge (Sr. Div) & Asst. Sessions Judge, Court No. 2, West Tripura District, Agartala.
11.	Shri Rajarshi Chakraborty	District Secretary, DLSA, North Tripura District, Dharmanagar,
12.	Smt. Mitra Das	District Secretary, DLSA, South Tripura District, Belonia,
13.	Shri Samuel Molsom	ALC & Under Secretary, Law, Govt. of Tripura
14.	Shri Thomas Lal Ditsaka Darlong	SDJM-cum-Civil Judge (Jr. Div.), Ganda Twisa, Dhalai District
15.	Shri Sumir Bag	Civil Judge (Jr. Div)-cum-J.M. 1 st Class, Kanchanpur, North Tripura District.

Members of Computer Committee (Judicial Officers) at District Level		
01.	Smt. Debaleena Kilikdar	CJM-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur
02.	Shri Satyajit Das	CJM-cum-Civil Judge (Sr. Div.), Dhalai District, Ambassa
03.	Shri Raja Gupta	Addl. CJM-cum-Civil Judge (Sr. Div.), West Tripura District, Agartala
04.	Shri G. K. Shahi	SDJM-cum-Civil Judge (Jr. Div.), Bishalgarh, Sepahijala District
05.	Smt. Papri Debbarma	Civil Judge (Jr. Div.)-cum-J.M 1 st Class, Kailashahar, Unakoti District.

The National Judicial Academy (NJA) in collaboration with the Gauhati High Court and the Judicial Academy, Assam is organizing the conference. The venue of the conference is at Assam Administrative Staff College, Khanapra, Gauhati, Assam. Accommodation, Transportation and other related issues of the participants will be looked after by the Gauhati High Court and the Judicial Academy, Assam.

Nominated Officers are requested to furnished the following details to this registry immediately so that the same may be communicated to the hosting High Court to facilitate the arrangements of accommodation etc.

Name & designation	Mobile No. (WhatsApp)	E-mail ID	Arrival		Departure	
			Date & time	Mode of arrival (including details)	Date & time	Mode of departure (including details)

For any assistance participating officers may contact the following Nodal Officers -

NODAL OFFICERS			
Name	Designation	Phone No.	E-mail ID
Smt. Shivani Handique	Research Officer, Judicial Academy, Assam	9706569430	Regcongny@gmail.com
Sri Saptarshi Garg	Joint Registrar (Vigilance), Gauhati High Court	9864176684	
Sri S.S.B. Singha	Secretary, NEJOTI, Assam	9864097649	
Sri Bidyut Choudhury	Administrative Officer, Judicial Academy, Assam	9401101341	

Attendance in the training programme will be treated as official duty.

S. Bhattacharjee
Registrar (Judicial)

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Registrar General, Gauhati High Court, Assam;
06. The Director, National Judicial Academy, Bhopal;
07. The Member Secretary Tripura State Legal Service Authority, Agartala;
08. The Director, Tripura Judicial Academy, Narsingarh, Agartala;
09. The LR & Secretary, Law, Government of Tripura, Agartala;
10. District Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur;
11. Judge Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
12. The Addl. District & Sessions Judge, sepahijala District, Bishalgarh;
13. Smt. S. Das, District & Sessions Judge, Khowai District, Khowai;
14. Shri P. Kumar, District & Sessions Judge, Unakoti District, Kailashahar
15. Shri Yoginder Pal, Judge, Family Court, Sonamura, Sepahijala District;
16. Shri Subhra Nath, Judge, Family Court, Udaipur, Gomati District;
17. Shri Surya Deo Singh, Addl. District & Sessions Judge, Dhalai District, Kamalpur;
18. Shri Tapan Debbarma, Addl. District & Sessions Judge, South Tripura District, Sabroom;
19. Smt. Mou Banerjee, Deputy Registrar (Judicial), High Court of Tripura;
20. Shri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div.), Sepahijala District, Sonamura;
21. Shri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), North Tripura District, Dharmanagar;

22. Smt. Anindita Deb Roy, Civil Judge (Sr. Div) & Asst. Sessions Judge, Court No. 2, West Tripura District, Agartala;
23. Shri Rajarshi Chakraborty, District Secretary, DLSA, North Tripura District, Dharmanagar;
24. Smt. Mitra Das, District Secretary, DLSA, South Tripura District, Belonia;
25. Shri Samuel Molsom, ALC & Under Secretary, Law, Govt. of Tripura;
26. Shri Thomas Lal Ditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div.), Ganda Twisa, Dhalai District;
27. Shri Sumir Bag, Civil Judge (Jr. Div)-cum-J.M. 1st Class, Kanchanpur, North Tripura District;
28. Smt. Debaleena Kilikdar, CJM-cum-Civil Judge (Sr. Div.), Gomati District, Udaipur;
29. Shri Satyajit Das, CJM-cum-Civil Judge (Sr. Div.), Dhalai District, Ambassa;
30. Shri Raja Gupta, Addl. CJM-cum-Civil Judge (Sr. Div.), West Tripura District, Agartala;
31. Shri G. K. Shahi, SDJM-cum-Civil Judge (Jr. Div.), Bishalgarh, Sepahijala District;
32. Smt. Papri Debbarma, Civil Judge (Jr. Div.)-cum-J.M 1st Class, Kailashahar, Unakoti District;
33. The System Analyst/ the Programmer, High Court of Tripura, Agartala with request to upload the Notification in the official website of the High Court of Tripura and also to communicate the same to the nominated officers by their personal official e-mail;
34. File copy.

N.B; Hierarchy of the Officer(s) / Designation(s) may kindly be ignored.

Registrar (Judicial)

